

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:3757
ANSWERED ON:17.12.2012
DISPUTES ON MORMUGAO PORT TRUST
Roy Shri Nripendra Nath; Tirkey Shri Manohar

Will the Minister of SHIPPING be pleased to state:

- (a) whether the disputes between the State Government of Goa and Mormugao Port Trust (MPT) has not yet been sorted out;
- (b) if so, the names and description of the disputed plot or plots of land;
- (c) the stand of the State Government of Goa on each plot or parcel of land and the contention of MPT thereon;
- (d) the number of meetings held between MPT and the State Government of Goa in this matter;
- (e) the present status of the discussion; and
- (f) the time by which the said dispute is likely to be sorted out?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a) to (c): The following Land related issues remain unresolved between the State Government of Goa and Mormugao Port Trust:

1. Adarsh Nagar Land at Chicalim, Goa – An area of 23,553 sq. mtrs. of land at Adarsh Nagar was acquired for the purpose of rehabilitation of Project Affected Persons due to construction of four-lane Port connectivity road and other projects. An amount of Rs.34,07,291/- was paid by Mormugao Port Trust to the State Government on account of acquisition of this land. Though the amount for acquisition for land was paid by Mormugao Port Trust to Government of Goa in the year 2001, land transfer has not yet been made by the State Government so far.

2. Land purchased from Mormugao Planning and Development Authority (MPDA) at Dabolim – In the year 1999 an agreement was signed with Mormugao Planning and Development Authority (MPDA) Government of Goa for purchase of 20,500 sq. mtrs. of land at Dabolim for port related activities at a total cost of Rs.2.46 crores and the amount was paid to MPDA. Though the land was acquired for the purpose of port related activities, the registration in the name of Mormugao Port Trust has not been made by MPDA on the ground that this land should be used for residential purpose and not for port related activities.

(d) to (f): The Core Committee constituted under the Chairmanship of Chief Secretary, Government of Goa to resolve various issues concerning Mormugao Port Trust and Government of Goa has met three times so far on 17.01.2011, 08.02.2011 and 14.03.2011. Mormugao Port Trust is engaged in consultation with the State Government of Goa to find an amicable solution to the pending issues at the earliest.